

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 3123
ANSWERED ON 30.03.2022

ELECTIONS OF LOCAL BODIES IN MADHYA PRADESH

3123. SHRI ABIR RANJAN BISWAS:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government is aware that the term of local bodies in Madhya Pradesh has expired since 2020;
- (b) if so, whether Government has requested the State Election Commission for conducting fresh elections when elections to various State assemblies and local bodies have taken place during the same time; and
- (c) whether the Sarpanchs are still holding their position or involved in the administrative business?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Yes, Sir.

(b) State Government of Madhya Pradesh has informed that a request had been made by it in October, 2020 to the State Election Commission.

(c) State Government of Madhya Pradesh has intimated that, as per provisions of the Madhya Pradesh Panchayat Raj Evam Gram Swaraj Adhiniyam, 1993, administrative committees are appointed to execute day to day works of Gram Panchayats.
